

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 301**  
IA-5038/2021  
**IA**  
**IB-930(ND)/2019**

**IN THE MATTER OF:**

M/s. S.S.P Packagings  
Vs.

.... Petitioner/Applicant

M/s. Jagpin Breweries Ltd.

.... Respondent

**Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 12.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the OC : Mr. Abshishek Anand, Mr. Karan Kohli, Advs.  
For the Respondent : Mr. Ashish Verma, Ms. Salonee Keshwani, Advs.

**ORDER**

**IA-5038/2021**

Arguments heard.

Parties are at liberty to file brief note of submissions within one week.

List the matter for compliance **on 24.04.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay